

Title: Requests the Central Government to take remedial measures of loss and damage to the crops and property due to unseasonal rain in Maharashtra particularly in the regions of Vidharbha and Marathwada.

SHRI R.S. GAVAI (AMRAVATI): Mr. Chairman, Sir, through you, I would like to bring to the notice of the Central Government that because of unprecedented, untimely and unseasonal rains in Maharashtra, particularly in the regions of Vidharbha, Marathwada and Maharashtra, there has been a damage to the crops and property to the tune of crores of rupees.

In those regions we have lost the Kharif and the Rabi crops, Jawar, Bajra etc. In spite of such a loss and damage to crop and property, the Government of Maharashtra had turned a deaf ear and is doing nothing in the matter. We have been given to understand that the Govt. of Maharashtra have written to the Government of India for their help in the matter.

Sir, through you, I would like to request the Government of India to take remedial measures and to pay compensation for the losses suffered by the farmers in the State of Maharashtra.